

SPECIAL BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS SINGH MEDICARE INSTITUTE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Vikram Wadehra, Adv.] For the Financial Creditor
Mr. IndradeepBasu, Adv.]

Ms. Sushmita Ghosh, Adv.] For the Corporate Debtor
Ms. P. Baidya, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present
2. Reply Affidavit has been handed over in the open court to Ld. Counsel Mr. Vikram Wadehra appearing for the Financial Creditor. Rejoinder, if any, be filed within a period of ten days.
3. List the matter on **05.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**